

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 133

COMP.APPL/ 52(CH)2021
COMP.APPL/ 53(CH)2021
COMP.APPL/ 177(CH)2021
And
CP No. 112/Chd/Pb/2020

IN THE MATTER OF:

Aruna Kapoor

...

Petitioner

Versus

Narindera Castings Pvt. Ltd.

...

Respondent

Under Section: 241, CA 2013

Rule: 11 of NCLT, 2016

Order delivered on 05.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 31.05.2024.

Sd/-

Court Officer